

ITEM NO.8

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s).96/2022

DINESH SINGH PARIHAR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.36004/2022-PERMISSION TO FILE APPLICATION FOR DIRECTION)

WITH W.P.(Cr1.) No. 107/2022 (X)

(FOR ADMISSION and IA No.38103/2022-APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Cr1.) No. 94/2022 (X)

(FOR ADMISSION and IA No.35465/2022-APPROPRIATE ORDERS/DIRECTIONS)

Date : 31-03-2022 These petitions were called on for hearing today.

CORAM : HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Ankit Verma, Adv.
Mr Arvind Mishra, Adv.
Mr Rohit Kumar, Adv.
Ms Riya Soni, Adv.
Mr S S Bandhopadhyay, Adv.
Mr Jayanta Bhattacharyya, Adv.
Ms Archana Kumari, Adv.
Ms Shivangi Singh, Adv.
Mr Rahul Gupta, Adv.
Mr Shashank Sharma, Adv.
Miss Saket Gautam, Adv.
Mr. Satish Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable on 26 April 2022.

(SANJAY KUMAR-I)
AR-CUM-PS

(DIPTI KHURANA)
COURT MASTER